

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2393
ANSWERED ON:16.08.2011
MODERN BUSES UNDER JNNURM
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has sanctioned 15,260 modern buses, enabled with Intelligent Transport System for 61 cities of the country under JNNURM;
- (b) if so, the details thereof, city-wise;
- (c) the number of modern buses which have already been delivered to various cities, so far under the scheme, city-wise;
- (d) the funds/amount spent for the purpose during each of the last three years; and
- (e) the manner in which the scheme is being monitored at both Union and State levels?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Yes, Madam. Mission City-wise details of buses sanctioned for urban transport system under Jawaharlal Nehru Urban Renewal Mission (JNNURM) and updated status of buses delivered to various cities are given at Annexure-I.

(d): Details of funds released for procurement of buses for urban transport system under JNNURM during the last three years by the Ministry of Finance and the Ministry of Home Affairs(for Union Territories) are as under:-

(In crore Rupees)

S.No.	Ministry	2008-09	2009-2010	2010-2011
1	Ministry of Finance	883.05	26.71	102.93
2.	(By M/o Home Affairs)	132.62	4.98	8.28
	Total (1+2)	1015.67	30.69	111.21

(e): The implementation of the projects sanctioned under JnNURM is being done by the State Government/Urban Local Bodies (ULBs). Capacity building measures such as conducting Rapid Training Programme (RTP) of the officials of ULBs/Parastatals, supporting Programme Management Units (PMU) at the State level and Project Implementation Units (PIUs) at the ULBs level, Independent Review and Monitoring Agency (IRMA) at the State level, etc. have been taken with a view to facilitate achievement of targets by the Mission Directorate. The progress of the projects is being assessed through State Level Steering Committee (SLSC), State Level Nodal Agency (SLNA) and IRMA for the State. The progress of the implementation of the approved projects are also assessed and monitored by the Government of India.